

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
MA (IBC) No. 03/JPR/2022
IA No. 53/JPR/2023
CP No. (IB)- 189/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

M/s Agarwal Polysacks Ltd.

...Financial Creditor /Applicant

Versus

Samdari Strips Pvt. Ltd.

... Corporate Debtor / Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Amritanjali Agarwal, Director
For the Respondent : Anuj Goyal, proxy counsel

ORDER

Heard Ms. Amritanjali Agarwal, Director of M/s Agarwal Polysacks Ltd.
Mr. Anuj Goyal, proxy counsel appearing on behalf of Mr. Yash Sharma, learned
counsel for the Respondent/ Corporate Debtor submits that due to ongoing strike
of Advocates in Jaipur, arguing counsel is not appearing in this matter. List the
matter on 11.04.2023.

Sd

(Prasanta Kumar Mohanty)
Technical Member

Sd

(Deep Chandra Joshi)
Judicial Member

March 15, 2023